NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/6/IB/2018

PETITION NUMBER

: CP/540/ (IB)/2017

NAME OF THE PETITIONER(S)

: KOTAK MAHINDRA BANK LTD

NAME OF THE RESPONDENT(S)

: LAKSHMI VILAS BANK LTD & 3 ORS

UNDER SECTION

: 47

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Venlatiswaran

Manoj Meuon

ORDER

Counsel for petitioner present. Counsel for R2 present and prayed for time to file counter. Counsel for R4 present and filed counter, furnishing a copy of the same to the other side. Time is enlarged at request with a direction to R2 to file counter and furnish a copy of the same to the other side in advance. Put up on 01.03.2018.

(S VIJAYĀRĀGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)